## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2016 M.A. No. 361/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES:

Haresh G Mataliva & Ors.

V/s.

Pallavi Gems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 56, 59, 62 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M. S. BHARDWAT

Advs fr

Siddharth Matalia

Z. SIDESH R. KOTI ADVS. FOR

1/B SANDEEP D. DHANGAR

DESIGNATION

SIGNATURE

ADVS. FOR

RESP. 1,223

## ORDER MA 361/2017 in TCP 18/56,59,62/ CLB/MB/MAH/2016

For want of time, by Order of the Bench adjourned to 11.01.2018.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017

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